

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :14/06/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION1406-AT11A.M.-11.05 A.M

79-ADMISSION-CODE-CIRCULARTRANSACTIONS-11.05 A.M

	Misc. Application	459/2023	M/S. G.R. CAPITAL AND FIN. PVT LTD AND ORS.-DELAY Vs. SEBI	Harsh A. Advocate	Kesharia
(Main Matter Number :SEBI Appeal/0000470/2023)					
1	SEBI Appeal	470/2023	M/S. G.R. CAPITAL AND FINANCE PVT LTD AND ORS. Vs. SEBI	Harsh A. Advocate	Kesharia
Sub Matter :		Misc. Application/0000459/2023			

453-ADMISSION-COURT CODE-PUBLICNOTICE-AT11.07AM

	Misc. Application	638/2023	JAGDISH VITAL-DELAY Vs. SEBI	Agarwal and Legal, Advocates	Dhanuka
(Main Matter Number :SEBI Appeal/0000490/2023)					
	Misc. Application	693/2023	JAGDISH VITAL-EXEMPTION Vs. SEBI	Agarwal and Legal, Advocates	Dhanuka
(Main Matter Number :SEBI Appeal/0000490/2023)					
2	SEBI Appeal	490/2023	JAGDISH VITAL Vs. SEBI	Agarwal and Legal, Advocates	Dhanuka
Sub Matter :		Misc. Application/0000693/2023			
Sub Matter :		Misc. Application/0000638/2023			

565-ADMISSION-COURT CODE-VISTAARINSPECTION-AT11.09A

3	Misc. Application	683/2023	GURPREET DHILLON-URGENCY Vs. SEBI	BATHIYA LEGAL	
(Main Matter Number :SEBI Appeal/0000491/2023)					

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
3	Misc. Application	684/2023	GURPREET SINGH DHILLON-STAY Vs. SEBI	BATHIYA LEGAL
(Main Matter Number :SEBI Appeal/0000491/2023)				
	SEBI Appeal	491/2023	GURPREET SINGH DHILLON Vs. SEBI	BATHIYA LEGAL
Sub Matter : Misc. Application/0000683/2023				
Sub Matter : Misc. Application/0000684/2023				
<u>376-MAHEARING-CODE-MAHEARING-11.12AM</u>				
4	Misc. Application	137/2023	MANISHA CHATTERJEE Vs. SEBI AND ORS.	APPELLANT IN PERSON
(Main Matter Number :SEBI Appeal/0000231/2018)				
<u>323-PARTHEARD-CODE-REDEMPTION-AT11.15AM</u>				
5	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
Sub Matter : Misc. Application/0000986/2021				
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
Sub Matter : Misc. Application/0000868/2021				
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
Sub Matter(Disposed) : Misc. Application/0000876/2021				
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter : Misc. Application/0000869/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000875/2021		
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

379-ADMISSIONDISPOSAL-COURTCODE-FINELODR-12NOON

6	SEBI Appeal	136/2021	C and C Construction Ltd. Vs. BSE Ltd. and Anr.	Fortis India Law MKA and Co.
Sub Matter(Disposed) :		Misc. Application/0001393/2022		
Sub Matter :		Misc. Application/0000412/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	412/2023	C and C Construction Limited-Financial Statement Vs. BSE LIMITED AND ANR.	FORTIS INIDA LAW

(Main Matter Number :SEBI Appeal/0000136/2021)

966DISPOSAL-COURTCODE-DEBENTUREVAISHNO-AT12.05PM

7	SEBI Appeal	536/2022	VISTRA ITCL INDIA LIMITED Vs. SEBI	BGK LAW ASSOCIATES
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Sub Matter(Disposed) : Misc. Application/0001384/2022

843-DISPOSAL-COURTCODE-GLOBALAO-AT12.10PM

8	SEBI Appeal	711/2022	MAHESH SOMABHAI DESAI AND ORS. Vs. SEBI	Nishant Advocate Upadhyay
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Sub Matter(Disposed) : Misc. Application/0001021/2022

	SEBI Appeal	712/2022	VIPUL JIGISHA BUNDELA AND ORS. Vs. SEBI	Lexkare Legal
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Sub Matter(Disposed) : Misc. Application/0001100/2022

824-DISPOSAL-COURTCODE-IRISFINAL-AT12.15PM

9	SEBI Appeal	746/2022	Sandesh Sawant Vs. SEBI	JOBY MATHEW AND ASSOCIATES
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Sub Matter(Disposed) : Misc. Application/0001030/2022

Sub Matter : Misc. Application/0000008/2023

	Misc. Application	8/2023	SEBI-DELAY IN REPLY Vs. SANDESH SAWANT	K Ashar and Co Joby Mathew and Associates
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(Main Matter Number :SEBI Appeal/0000746/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>751DISPOSAL-COURTCODE-NONCOMPLIANCE-AT12.20PM</u>				
10	SEBI Appeal	864/2022	REMSONS INDUSTRIES LIMITED Vs. NSEIL AND SEBI	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) :		Misc. Application/0001334/2022		
Sub Matter(Disposed) :		Misc. Application/0001272/2022		
	SEBI Appeal	865/2022	REMSONS INDUSTRIES LIMITED Vs. BSE LIMITED	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) :		Misc. Application/0001335/2022		
Sub Matter(Disposed) :		Misc. Application/0001273/2022		
<u>775-ADMISSION-COURTCODE-OBSERVATION-12.25 PM</u>				
	Misc. Application	1468/2022	Triveni Enterprises Ltd. Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000959/2022)				
11	SEBI Appeal	959/2022	Triveni Enterprises Limited Vs. SEBI	Shah and Ramaiya
Sub Matter :		Misc. Application/0001468/2022		
Sub Matter :		Misc. Application/0001670/2022		
	Misc. Application	1670/2022	Triveni Enterprises Ltd.-Amendment Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000959/2022)				
<u>930DISPOSAL-COURTCODE- REPRESENTATION-AT12.30PM</u>				
3	Misc. Application	1494/2022	Kuber Floritech Ltd. Vs. SEBI	Naeem Law Chambers
(Main Matter Number :SEBI Appeal/0000985/2022)				
12	SEBI Appeal	985/2022	Kuber Floritech Ltd. Vs. SEBI	Naeem Law Chambers
Sub Matter :		Misc. Application/0001494/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>306-DISPOSAL-COURTCODE-ASSETAO-AT12.35PM</u>				
13	SEBI Appeal	215/2023	M/S. AUSTRAL COKE AND PROJECTS LTD. AND ORS. Vs. SEBI	Loknath Mishra Advocate
Sub Matter(Disposed) :		Misc. Application/0000282/2023		
Sub Matter :		Misc. Application/0000620/2023		
	Misc. Application	620/2023	SEBI-DELAY IN REPLY Vs. M/S. AUSTRAL COKE AND PROJECTS LTD. AND ORS.	THE LAW POINT Loknath Mishra Advocate
(Main Matter Number :SEBI Appeal/0000215/2023)				
<u>469-DISPOSAL-CODE-INSPECTION-AT12.40PM</u>				
14	SEBI Appeal	223/2023	RAGHUNANDAN CAPITAL PVT. LTD. Vs. NSEIL	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000193/2023		
Sub Matter :		Misc. Application/0000607/2023		
	Misc. Application	607/2023	NSEIL-DELAY IN REPLY Vs. RAGHUNANDAN CAPITAL PVT. LTD.	MLS Vani and Associates Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000223/2023)				